

List of case record in 1 Sheet

Filing no.B.A.-8392/2020

Mungeshwar Ganjhu

Versus

The State of Jharkhand

Advocate for Petitioner

Mr. Rajesh Kumar Singh

Defects

5. (e) Advocate Association Stamp is wanting.
9. (i) NDPS case no. in FIR and Imp. Order differs, hence its correctness in para-1 and prayer will depends upon removal of this defect.